

SPECIAL BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SUMAN HEALTHCARE PRIVATE LIMITED VS MOUNTVIEW CONSULTANCY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. A. Rao, Adv. : For Financial Creditor
Mr. S. Tibrewal, Adv.

Ms. Sutapa Mitra, Adv. : For Corporate Debtor

Mr. Aditya Garodia, Adv. : For Intervenor
Mr. Dripto Majumdar, Adv.
Mr. Pintu Ghosh, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **19/07/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**